

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri Bhanu Bhushan, Member**
- 3. Shri A.H. Jung, Member**

**Petition No.116/2005**

**And in the matter of**

Bringing Bhakra Beas Management Board (BBMB) power stations under the purview of Unscheduled Interchange (UI) mechanism at the regional level

**And in the matter of**

Northern Regional Load Despatch Centre, New Delhi	....	<b>Petitioner</b>
<b>Vs</b>		
1. Punjab State Electricity Board, Patiala 2. Haryana Vidyut Prasaran Nigam Ltd., Panchkula 3. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur 4. Himachal Pradesh State Electricity Board, Shimla 5. Bhakra Beas Management Board, Chandigarh 6. Northern Regional Electricity Board, New Delhi 7. Delhi Transco Ltd., New Delhi 8. Power Development Dept., Govt. of J&K, Jammu 9. Uttar Pradesh Power Corporation Ltd., Lucknow 10. Power Transmission Corporation Uttaranchal Ltd., Dehradun 11. Electricity Department, UT of Chandigarh, Chandigarh	...	<b>Respondents</b>

**The following were present:**

1. Shri S.K. Soonee, NRLDC
2. Shri Vivek Pandey , NRLDC
3. Shri P.S.Bhatia, HVPN
4. Shri S.K.Tandon, HPSEB
5. Shri R.S.Thakur, HPSEB
6. Shri Niraj Gulati, BBMB

**ORDER  
(DATE OF HEARING: 21.9.2006)**

The petitioner has sought an order for implementation of frequency linked unscheduled interchange mechanism on the hydro generating stations owned and operated by the fifth respondent, BBMB at the regional level for over all economy and efficiency in grid operation.

2. Heard Shri S.K. Soonee for the petitioner and Shri Neeraj Gulati, Director, for BBMB and also the representatives of other respondents present at the hearing.

3. Shri Soonee has submitted that they had called a meeting on 13.9.2006 and discussed the proposed methodology for energy accounting for BBMB power stations with BBMB, PSEB, HVPNL and NRPC Secretariat but the consensus could not be arrived at so far. Nevertheless, it was unanimously agreed that (i) BBMB would internally calculate the UI charges for its power houses; (ii) NRPC Secretariat would attach those statements along with regional energy accounts; and (iii) to conduct periodic review of the performance of the BBMB stations and implementation of proposed scheme.

4. We have observed that the purpose of Commission's staff proposal was to avoid post-facto revision of schedules in case of the generating stations of BBMB, and to simplify the regional energy accounting computation. The energy accounting procedure suggested in the Staff Paper would not result in application of UI charges on BBMB power stations, and the same has not been our intent. We further clarified that the post-facto revision in schedules dilutes their sanctity. Avoiding post-facto revision would bring transparency to energy accounting without affecting BBMB or beneficiaries financially or otherwise.

5. We take cognizance of the progress made at the meeting organized by the petitioner on 13.9.2006, in which BBMB and its beneficiaries agreed to review

the implementation of scheme for enhancing transparency and accountability in Regional Energy Accounting (REA) for BBMB stations. We allow some more time to the beneficiaries to fully appreciate the proposed methodology of Regional Energy Accounting. Accordingly, we direct that the present petition be kept pending for the present and be listed again after six months.

6. Shri Soonee, representative of the petitioner sought the permission for implementation of staff methodology for energy accounting on other such power stations, that is, Narora and Rajasthan Atomic Power Stations being scheduled by petitioner. We observe that the proposed methodology may be applied for energy accounting on all such power stations and the petitioner may start a dialogue with the concerned generating stations/organizations for implementation. We have noted that that ERLDC is already adopting the proposed methodology for energy accounting of Chukha and Kurichhu power stations. Let ERLDC/ERPC Secretariat continue the practice.

Sd/-  
**(A.H. JUNG)**  
**MEMBER**

sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**

sd/-  
**(ASHOK BASU)**  
**CHAIRPERSON**

**New Delhi dated the 22<sup>nd</sup> December 2006**